

Dy. No. 379 / PPEMS
20.9.24

د. ن. 379 (R)

All India Majlis-e-Ittehadul Muslimeen

Dar-us-Salam, Hyderabad-500 001 (T.S.)
Office : 24804947, 24802655, Fax : 24802323
34 Ashok Road, New Delhi. Ph : 23712208

President

Barrister Asaduddin Owaisi

Member of Parliament

E-mail : asadowaisi@rediffmail.com

General Secretary :

Syed Ahmed Pasha Quadri

Ex. M.L.A. Yakutpura

Cell : 9246532393



کے اہند مجلس اتحاد مسلمانین

دارالسلام حیدرآباد ... ۵۰۰۰۰۱

دفتر: ۲۴۸۰۲۶۵۵، فیکس: ۲۴۸۰۲۳۲۳

۳۴، اشوک روڈ، نئی دہلی فون ۲۳۷۱۲۲۰۸

صدر: بیرسٹر اسد الدین اویسی ممبر پارلیمنٹ

مختار عمومی: سید احمد پاشا قادری سابقہ رکن اسمبلی یاقت پورہ

سل نمبر: ۹۲۴۶۵۳۲۳۹۳



Date: 14-09-2024

To
The Chief Election Commissioner,
Election Commission of India,
Nirvachan Sadan,
Ashoka Road,
New Delhi-110001.



Sir,

Sub: Submission if from 24-A (Contribution Report) of All India Majlis-E-Ittehadul Muslimeen (A.I.M.I.M), a State Recognized Political Party in the State of Telangana for The Financial Year 2023-24 - Reg-Reg.


It is to submits that the All India Majlis-E-Ittehadul Muslimeen (A.I.M.I.M) party is a State Recognized Political Party in the State of Telangana.

We are herewith submitting the Form 24-A (Contribution Report) for the Financial year of 2023-24, as per the prescribed format as mandated under sub-section (1) of Section 29C of the R.P. Act 1951 read with Rule 85B of the Conduct of Elections Rules, 1961 and also in compliance under section 13A of the Income Tax Act, 1961.

Kindly acknowledge the receipt of this letter and oblige.

With warm regards,

Yours truly,


(SYED AHMED PASHA QUADRI)
General Secretary, A.I.M.I.M. Party

[FORM 24A

(See rule 85B)

[This form should be filed with the Election Commission before the due date for furnishing a return of the Political Party's income of the concerned financial year under section 139 of the Income-tax Act, 1961 (43 of 1961) and a certificate to this effect should be attached with the Income-tax return to claim exemption under the Income-tax Act, 1961 (43 of 1961).]

1. Name of the Political Party: ALL INDIA MAJLIS-E-ITTEHADUL MUSLIMEEN
2. Status of the Political Party: Recognised State Party in the State of Telangana
(recognised/unrecognised)
3. Address of the headquarters : MCH No. 5-6-1 to 3, Darussalam, Aghapura, Hyderabad.
of the Political Party:
4. Date of registration of Political Party with Election Commission: 1st May, 1992.
5. Permanent Account Number (PAN) and Income-tax Ward/Circle where: PAN No. AAAAAA3451C
Return of the political party is filed: I.T.O., Ward-5(2), Hyd.
6. Details of the contributions received, Details of contribution received in excess of Rs. 20,000/-
in excess of rupees twenty thousand, for F.Y. 2023-24 vide separate sheet attached
during the Financial year: 2023-2024:

S.No.	Name and complete address of the contributing person/company	PAN	Amount of contribution (Rs.)	Mode of contribution (cheque/demand draft/cash)	Remarks
SEPARATE SHEET ATTACHED					

7. In case the contributor is a company, whether the conditions laid down under section 293A of the Companies Act, 1956 (1 of 1956) have been complied with (A copy of the certificate to this obtained from the company should be attached): **NOT APPLICABLE**

VERIFICATION

I, SYED AHMED PASHA QUADRI, the Secretary, ALL INDIA MAJLIS-E-ITTEHADUL MUSLIMEEN, solemnly declare that to the best of my knowledge and belief, the information given in this Form is correct, complete and truly stated.

I further declare that I am verifying this form in my capacity as SECRETARY on behalf of the Political Party above named and I am also competent to do so.

Date: 14-09-2024
Place: Hyderabad.


SECRETARY, A.I.M.I.M.
General Secretary
All India Majlis-E-Ittehadul Muslimeen

ALL INDIA MAJLIS-E-ITTEHADUL MUSLIMEEN (A.I.M.I.M.)

5-6-1, Dar Us Salam, Hyderabad.

Statement showing the names and addresses of the donors exceeding Rs.20,000/-
during the financial year 2023-2024

S. No.	Name and complete address of the contributing person / company	PAN / ADHAR NO	Amount of contribution in (Rs.)	Mode of contribution (cheque/demand draft/cash)	Remarks
1	Mohd Mushir House No. 31, Umda Begam, Sikandra Rao, Hathras-204215.	CJMPPM8916L 266588404266	49,900.00	Cheque	
2	Aamir Khewan Kot, Ward No. 9, Hasanpur, Amroha-244241.	DRBPA5335K XXXXXX2728	35,500.00	Cheque	
3	Aamir Khewan Kot, Ward No. 9, Hasanpur, Amroha-244241.	DRBPA5335K XXXXXX2728	49,500.00	Cheque	
4	Aamir Khewan Kot, Ward No. 9, Hasanpur, Amroha-244241.	DRBPA5335K XXXXXX2728	65,000.00	Cheque	
5	Yash pal Singh Rana Gandhi Nagar, Dhanoura, Amroha-244231.	JDGPS2328M 818258304790	25,000.00	Cheque	
6	Mohd Dilshad Athar Colony, Saharanpur-247001.	CLTPD3714J 682805751296	42,000.00	Cheque	
7	Farid Ali khan Ward No. 6, Thirya Nijawat, Kesharpur, Bareilly-243123.	EWGPK3778H 2983217859387	99,950.00	Cheque	
8	Mohd Sabir Kalyan Singh, Manwa, Meerut-250401.	BWZPS7599Q 577086294824	50,000.00	Cheque	
9	Shabnam Ali khan Street No. 10, Multani Dhanada, Paharganj, Central Delhi-110055.	JISPK7594C 68038235159	1,00,000.00	Cheque	
10	Mohd Danish Jallapur, Naibasti, Bhadohi-221401.	ALNPA2650C 575832638509	50,000.00	Cheque	

Date: 14-09-2024

Place: Hyderabad

Signature

General Secretary, A.I.M.I.M. Party

General Secretary

All India Majlis-E-Ittehadul Muslimeen

ALL INDIA MAJLIS-E-ITTEHADUL MUSLIMEEN (A.I.M.I.M.)

5-6-1, Dar Us Salam, Hyderabad.

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during the financial year 2023-2024**

S. No.	Name and complete address of the contributing person / company	PAN / ADHAR NO	Amount of contribution in (Rs.)	Mode of contribution (cheque/demand draft/cash)	Remarks
11	Mohd Danish Jallapur, Naibasti, Bhadohi-221401.	ALNPA2650C 575832638509	50,000.00	Cheque	
12	Urooj Ahmad Bhada, Pakri, Sultanpur-228159.	GTCPK7767R 428273531544	25,000.00	Cheque	
13	Salman Ahmad Lambhua, Sultanpur-222302.	BWMPA4372E 70843678541	40,000.00	Cheque	
14	Salman Ahmad Lambhua, Sultanpur-222302.	BWMPA4372E 70843678541	50,000.00	Cheque	
15	Rajaram Karmi Patti, Basti-272130.	ABMPR6451R 247377971174	20,000.00	Cheque	
16	Mohammad Shahzad Nasirabad, Umri Kalan, Moradabad-244501.	ENDPS8978H 476282826820	1,51,000.00	Cheque	

Date: 14-09-2024

Place: Hyderabad


Signature

General Secretary, A.I.M.I.M. Party

General Secretary
All India Majlis-E-Ittehadul Muslimeen